LOK SABHA UNSTARRED QUESTION NO.984 FOR ANSWER ON 17/12/2018

IRREGULARITIES AT FSNL

984. SHRI RAJESH VERMA:

Will the Minister of STEEL be pleased to state:

(a) whether there are alleged charges of corruption in recruitment and tendering process against the Managing Director (MD) of Ferro Scrap Nigam Limited (FSNL);

(b) if so, the details thereof including the charges leveled against him during the last two years and the current year;

(c) whether the said MD has terminated the services of several officials whistleblowers of FSNL on the basis of inquiry into fake charges against them;

(d) if so, the details thereof including the details of the officers discharged from services during the said period; and

(e) whether the Government has taken/purposes to take any action against the said MD and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a)&(b): Yes, Madam. Government has received complaints containing allegations of corruption in recruitment and tendering process against the Managing Director (MD) of Ferro Scrap Nigam Limited (FSNL) during the last two years and the current year. A total number of 48 complaints containing such allegations were received during the period, out of which action on 29 complaints have been completed.

(c)&(d): No, Madam. The services of no officials whistleblowers, as per the Whistle Blower Policy of FSNL, have been terminated by MD, FSNL. Disciplinary action is taken by the concerned Disciplinary Authority based on the investigation/inquiry as per the Conduct, Discipline and Appeal Rules of Ferro Scrap Nigam Limited.

(e) No, Madam.
